

CENTRAL ELECTRICITY REGULATORY COMMISSION

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No.: 011-23353503/23753918, Fax: 011-23753923

No. L-1/236/2018/CERC(II)

Date : 15th July,2020

PUBLIC NOTICE

Subject : Draft Central Electricity Regulatory Commission (Terms and Conditions of Tariff) (Second Amendment) Regulations, 2020.

The Commission has issued the Draft Central Electricity Regulatory Commission (Terms and Conditions of Tariff) (Second Amendment) Regulations, 2020 on 1st June, 2020 and comments/objections/ suggestions have been invited from stakeholders upto 15th July, 2020.

2. It has been decided to hold a public hearing on the above subject on 7th August,2020 at 10.30 am as per the details given below:-

Date	Medium	Timing	Invitee
7 th August, 2020 (Friday)	Online Video Conferencing	10.30 AM	Representatives of Central/State Governments/ Load Despatch Centers/ State utilities/ CPSUs/ CTU/ STUs/ transmission licensees/ trading licensees/ Power Exchanges/ individual experts/ NGOs/ IPPs / financial institutions/ consultancy firms/individual consumer or anyother individual

3. The Commission values your views and firmly believes that your participation/participation of your organization in the oral proceedings will be of immense assistance in arriving at a just and fair conclusion on different issues at stake. I would, therefore, request you to attend or to depute a responsible officer of your organization fully conversant with the subject matter to attend the hearing on 7th August, 2020.

4. To enable proper arrangements for the hearing, it is requested that the name of the proposed participant(s) from your organization may be registered on the SAUDAMINI Portal after clicking Public Hearing Registration Hyperlink on its Homepage (www.cerc-filing.gov.in) at least 2 days before the public hearing. Please also let us know if you/your organization proposes to make a presentation during the hearing. The presentation, if any, may be limited to 5-10 minutes and be covered in not more than 8 to 10 slides.

5. Participation shall be limited to one participant per organisation only. Further details regarding online registration, mode of video conferencing etc. will be intimated subsequently on CERC website.

Sd/
(Sanoj Kumar Jha)
Secretary, CERC